

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE)**

Original Application No.109/2023 (SZ)

Raja Mani. K.
No.3A, 1st Main Road,
Ashok Nadavanam,
Kuppaththumedu,
Soranchery Post-600072,
Thiruvallur District.

..Applicant.

Versus

1. Avadi Corporation, rep. by its commissioner
N M Road,
Avadi-606 654

2. Tamil Nadu Pollution Control Board,
Rep.by its Member Sectary,
Chennai.

3. The District Collector,
1st Floor Collectorate,
Thiruvallur.

..Respondents.

**CONSOLIDATED / COMPREHENSIVE STATUS REPORT FILED BY THE
1stRESPONDENT**

I, P. Mariselvi, D/o Thiru.....S. Pomraj....., aged about 4.2 Years
having office, Avadi City Municipal Corporation, N M Road, Avadi do hereby
solemnly affirm and sincerely state as follows: -

1. I am representing the 1st Respondent herein and as such am well acquainted with the facts of the case through available records. I am filing this status report on behalf of the 1st respondent herein.
2. I submit that the above application filed by the applicant for the reliefs mentioned in his application were dealt with in the several reports filed by this respondent on the various date of hearings, which are filed herein as consolidated report, this Hon'ble tribunal may be pleased to treat as part and parcel of this report.

P.M.-A
Dy. COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

3. This respondent filing this report in compliance of the directions dated 17.02.2026 ordered as”

“Except the report that was filed in December 2025, which is not complete in all aspects, no further progress report has been filed by this respondent. If a comprehensive report is not filed, have to get instructions directly from this respondent”

4. This respondent most humbly submit that the garbage generated daily in this corporation is segregated into biodegradable garbage, non-biodegradable garbage, sanitary waste, and special maintenance waste. The IEC work to classify the above garbage is carried out by 24 people, 4 Swatch Bharat Mission supervisors, and a coordinator. They are working hard to implement the IEC by providing garbage collection vehicles to the public every day from 6 am. Furthermore, the garbage collection outsourcing company, Messrs. Balaji Global Enterprises, is also engaging a team of two managers for IEC work.
5. This respondent further submit that the amount of garbage generated in this corporation is 180.74 tons. Of this, 50% is wet waste, i.e. 90.37 tons, 16 microbial green composting plants are functioning to process it. In addition, 16 new microbial green composting plants are being constructed. Of the 50% dry waste, i.e. 90.37 tons, 20% is recyclable waste. This amounts to 180.74 tons. The remaining dry waste is collected at 3 resource recovery centers and sent to the Dalmia Cement Factory in Ariyalur.
6. Furthermore, the Municipal Corporation's sanitation inspectors are imposing fines on those who do not segregate their garbage and those who dump it in public places to enforce the solid waste management rules. The details are as follows: -

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Dpty P.M. 
COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

S.No.	Months	Single use Plastics penalty Amount in Rs.	SWM Rules Violation Penalty Amount in Rs.
1	September 2025	1,02,500/-	14,700/-
2	October 2025	32,900/-	10,000/-
3	November 2025	27,600/-	19,800/-
4	December 2025	35,900/-	13,500/-
5	January 2026	30,200/-	9,100/-
6	February 2026	69,700/-	25,300/-
7	March 2026	25,300/-	5,600/-

7. Therefore, it is submitted that the IEC and enforcement, which are ongoing activities to achieve 100% implementation, are being implemented with full force. Administrative and technical approvals have been obtained for the construction of a perimeter wall of approximately 750 meters at a cost of Rs.99.00 lakhs for the Sekkadu Compost Yard Plant located in Ward No. 37 within the Avadi Corporation limits. The work order has been issued to the contractor who submitted the lowest bid and the work is underway.
8. This respondent submit that in the above work, the construction of a perimeter wall of about 110 meters in length has been carried out so far in the workable areas. However, due to the heavy rains in the past, there was a high water level in the Cooum River, which made it impossible to continue the construction of the perimeter wall.
9. Further, technically, as per the design received from Vel Tech University (Department of Civil Engineering), it has been recommended that the foundation for the perimeter wall should be laid at a depth of about 7.10 meters. Laying the foundation at such a depth is difficult due to the current landform of the Coovam River.

Dpty. P.H. 
 COMMISSIONER
 AVADI CITY MUNICIPAL CORPORATION

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10. This respondent submit that although the water level in the river has decreased due to the current summer season, conditions have not yet been created to ensure the safety of the necessary machinery and workers and to carry out foundation work at the above depth. However, it is reported that once the necessary conditions are in place at the site, the remaining perimeter wall construction work will be commenced quickly and completed in full.
11. Furthermore, the work of setting up a new 50 TPD capacity Material Recovery Facility (MRF) in this area under the Swachh Bharat Mission by the Corporation has been completed by 75 percent. This work is ongoing. It is also reported that bio-mining is also being carried out to remove old garbage from the Chekkadu Compost Yard.

It is, therefore, prayed that this Hon'ble Tribunal may kindly be pleased to consider the above facts and efforts taken by this respondent and pass such further or other order or orders as deem and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this the 15th day of April, 2026.


Deputy Commissioner,

Avadi city Municipal Corporation.



Counsel for 1st Respondent

h/h

**BEFORE THE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.109 of 2023(SZ)

**STATUS REPORT FILED
BY 1ST RESPONDENT
AVADI CITY MUNICIPAL
CORPORATION.**

M/s. RA. GOPINATH-549/2005
Counsel for Respondent-1

STANDING COUNSEL FOR
AVADI MUNICIPAL CORPORATION.

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